

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : INDORE**

**Review Application No.201/00005/2017**

(in OA 201/00213/2015)

Indore, this Thursday, the 09<sup>th</sup> day of August, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Krishna Murari Bangar, S/o Late Shri Baldeo Prasad Bangar,  
aged : 60 years, Occupation : Retired Assistant Director  
(Chemical), Grade I, R/o 14-B, Shreeji Vatika, Pipliyahana,  
Indore – 452018 (MP) **-Applicant**

**(By Advocate – Shri C.B. Patne)**

**V e r s u s**

1. The Union of India through Secretary to the Government of India, Department of Micro Small & Medium Enterprises, Ministry of Micro Small & Medium Enterprises, Udhog Bhawan, New Delhi – 110108.

2. The Development Commissioner, Ministry of Micro, Small and Medium Enterprises, Nirman Bhawan, Maulana Azad Road, New Delhi - 110108 **-Respondents**

**(By Advocate – Smt. Seema Sharma)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Review Application.

Accordingly, RA is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
am/-

**(Navin Tandon)**  
**Administrative Member**